

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 110
IA No. 137/JPR/2022
CP No. (IB)- 109/9/JPR/2019
Under Section 9 of IBC, 2016

In the matter of:

Sabic Asia Pacific Pte Ltd.

... Operational Creditor/Applicant

Versus

Prayag Polytech Pvt. Ltd.

... Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Kanupriya Singh, Adv.
For the Respondent : Virendra Ganda, Sr. Adv.
Vipul Ganda, Adv.
Amodini Raina, Adv.
Ayandeb Mitra, Adv.

ORDER

List the matter on 14.05.2024.


Sdr

(Rajeev Mehrotra)
Technical Member


Sd-

(Deep Chandra Joshi)
Judicial Member

April 29, 2024